

>

Title : Statement regarding status of implementation of recommendations contained in the Seventh Report of Standing Committee on Social Justice and Empowerment on Demands for Grants 2005-06 pertaining to the Ministry of Social Justice and Empowerment.

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): On behalf of Shrimati Meira Kumar, I beg to lay the statement on the status of implementation of recommendations/observations contained in the Seventh Report of the Standing Committee on Social Justice and Empowerment (14<sup>th</sup> Lok Sabha) in pursuance of the directions 73 (a) of the hon. Speaker, Lok Sabha vide Lok Sabha Bulletin – Part II dated September 1, 2004.

The Seventh Report of the Standing Committee on Social Justice & Empowerment (Fourteenth Lok Sabha) was presented to the Lok Sabha on 21.04.2005 and laid in the Rajya Sabha on 21.04.2005. The report related to the examination of Demands for Grants of Ministry of Social Justice & Empowerment for the year 2005-06.

Action Taken Report on the Recommendations/observations contained in the report of the Committee has been sent to the Standing Committee on Social Justice & Empowerment on 12.09.2005 and the Committee presented the report in the Lok Sabha on 21.02.2006 and laid the report in the Rajya Sabha on 21.2.2006.

There are 24 recommendations made by the committee in the said report where action is called for on the part of the Government. These recommendations mainly pertain to the issues like – General Performance of the Ministry, Special Central Assistance to Special Component Plan, Pre-matric scholarships for the children of those engaged in unclean occupation, Post-matric scholarships for SCs,

---

\*Laid on the table and also placed in Library, See No. LT 4470/2006

Upgradation of Merit of scheduled students through extra coaching, scheme for urban wakf properties, National Institute for Multiple Handicapped, Scheme of Assistance to Disabled Persons for purchase/fitting of AIDS and Appliances, and Scheme for Prevention of Alcoholism and Substance (Drug) Abuse.

The present status of implementation of the 24 recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out the contents of the Annexure. I would request that this may be considered as read.

---